

HIGH COURT OF SIKKIM
GANGTOK

No.: 06/HCS

Date : 29/04/2024

C-I-R-C-U-L-A-R

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to direct that all matters pertaining to financial upgradation under Assured Career Progression Scheme(ACPS) shall be processed "**within a month**" of completion of the required service period by the concerned employee of the High Court.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General
High Court of Sikkim